

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 73 of 2014 &
IA Nos. 142 & 197 of 2014**

Dated 20th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Aditya Industries ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Mr. R.K. Mehta
Ms. Ishita
Counsel for the Respondent(s) : Ms. Swapna Seshadri
Ms. Mandakini Ghosh for R.2**

ORDER

Reply has been filed by the Respondent.

Post the matter for hearing on **17.09.2014**. In the meantime,
Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js